

ITEM NO.42

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Criminal Appeal No(s). 1332-1333/2015

STATE OF U.P

Appellant(s)

VERSUS

BANTI AND ORS.

Respondent(s)

Date : 07/04/2016 These appeals were called on for hearing today.

For Appellant(s) Mr. Sudeep Kumar,Adv.

Mr. Abhish Kumar,Adv.

For Respondent(s) Mr. Nagendra Singh,Adv.

Mr. Vishwa Pal Singh,Adv.

UPON hearing the counsel the Court made the following

O R D E R

The learned counsel for the parties shall be at liberty to file the additional documents, if any, within a period of four weeks.

List again on 5.7.2016.

(M V RAMESH)

Registrar

MG